

**GOVERNMENT OF INDIA
AGRICULTURE
LOK SABHA**

UNSTARRED QUESTION NO:1379

ANSWERED ON:13.08.2013

NATIONAL AGRICULTURAL INSURANCE SCHEME

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Will the Minister of AGRICULTURE be pleased to state:

- (a) the salient features of the National Agricultural Insurance Scheme (NAIS) along with the target fixed and achieved under the scheme during each of the last three years and the current year;
- (b) the total funds allocated, released, utilised and the total number of beneficiaries under the NAIS/Rashtriya Krishi Bima Yojana (RKBY) during the above period, State-wise including Maharashtra;
- (c) the number of claims received, settled and amount paid to the farmers under NAIS/RKBY during the said period, State-wise;
- (d) whether there have been incidents of delays in disbursal and receipt of claims by the farmers;
- (e) if so, the details of such incidents during each of the last three years and the current year, State-wise along with the corrective measures taken by the Government in this regard; and
- (f) whether the Government plans to extend the scheme across the country and if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FOOD PROCESSING INDUSTRIES (SHRI TARIQ ANWAR)

- (a): The Salient features of NAIS are at Annexure-I. The scheme is demand driven; therefore, no targets are fixed however, progress of NAIS can be measured in terms of farmers covered, area covered, sum insured, and claims paid etc. which are given in Annexure -II.
- (b) & (c): Because it is demand driven scheme hence, no State-wise funds are allocated/ released. Funds are released to the implementing agency i.e. Agriculture Insurance Company (AIC) which in turn settles the admissible claims of farmers. Funds of Rs.2660 crore, Rs.360 crore, Rs.700 crore and Rs.600 crore have been released during 2010-11, 2011-12, 2012-13 and 2013-14 (till 31.7.13) respectively. State-wise details of number of beneficiaries, funds utilized for claim settlement etc. during the above period are given in Annexure-II.
- (d) & (e): As per scheme provisions, admissible claims are worked out based on yield data arrived from Crop Cutting Experiments (CCEs) and submitted by the State Governments. Normally, AIC which is the Implementing Agency of NAIS, processes the admissible claims within one month after the receipt of yield data from the concerned State Government. Claims if any are paid immediately thereafter provided the share of funds of the Central and State Government have been received by AIC. Sometime, due to discrepancies in area insured, yield data etc., delay in receipt of yield data & matching share of funds from states, legal cases etc. settlement of claims are delayed and requests from the States/farming community for early settlement of the claims are received. Under such circumstances the matters are promptly referred to AIC for taking urgent action and as far as possible, all the complaints are suitably addressed wherever feasible.
- (f): The scheme is already available throughout the country since Rabi 1999-2000.